

### State Financial Corporations

**\*31. Maharajkumar Vijaya Ananda:**

Will the Minister of **Finance** be pleased to refer to the reply given to Starred Question No. 345 on the 27th February, 1964 and state the action taken or proposed to be taken by Government on the recommendations of the Working Group on the State Financial Corporations?

**The Minister of Planning (Shri B. R. Bhagat):** A statement is laid on the Table of the House.

#### STATEMENT

One of the major recommendations of the Working Group on State Financial Corporations set up by the Reserve Bank of India, related to the creation by the Reserve Bank of India of a Special Fund, viz., "National Industrial Credit (Long-Term Operations) Fund", to serve as a standby for supplementing the resources of State Financial Corporations. The Industrial Development Bank of India Act, 1964 which has recently been enacted provides *vide* Section 38 of the Act, by amendment of the Reserve Bank of India Act, 1934 for the creation of such a Fund in the Reserve Bank of India, to advance loans or subscribe to the bonds and debentures of the Industrial Development Bank. With the help of the resources, thus made available to it by the Reserve Bank from this Fund, in addition to its other funds, the Industrial Development Bank when set up, will be able to augment the resources of the State Financial Corporations by subscribing to their stocks, shares, bonds or debentures or by refinancing the loans granted by the Corporations to industrial concerns.

The other recommendations are under consideration of the Reserve Bank of India and Government will consider what action should be taken on them on receipt of their comments.

### Transit Camps in M.P.

**\*32.** { Shri P. R. Chakraverti:  
Shrimati Savitri Nigam:  
Shri Yamuna Prasad:  
Shri N. P. Yadab:  
Shrimati Akkamma Devi:  
Shri P. Venkatasubbiah:  
Shri K. N. Tiwary:

Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that the Madhya Pradesh Government have expressed their readiness to open a few more transit camps in the State to receive refugees from East Pakistan;

(b) the total number of refugees now living in different camps in M.P. State; and

(c) whether the State Government have suggested to the Central Government that there should be a suspension of the movement of the displaced persons to the existing four camps in the Raipur Division?

**The Minister of Rehabilitation (Shri Tyagi):** (a) Yes, Sir. The State Government have agreed to three more transit camps to be opened in that State.

(b) 21,436 families consisting of 90,979 persons.

(c) Yes, Sir.

#### "Representations from Handloom Industry"

**\*33. Shri D. D. Puri:** Will the Minister of **Finance** be pleased to state:

(a) whether Government have received representations from the Handloom Industry about the difficulty created by the increased levies of excise duty on yarn proposed in the current year's budget; and

(b) if so, the action taken thereon.

**The Minister of Planning (Shri B. R. Bhagat):** (a) Yes, Sir.